

**CENTRAL ADMINISTRATIVE TRIBUNAL**

## ERNAKULAM BENCH

O.A. NO.533 of 2000.

Wednesday this the 24th day of May 2000.

**CORAM:**

HON'BLE MR.A.V.HARIDASAN, VICE CHAIRMAN

**HON'BLE MR.G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER**

Prasad Kumar T.M.,  
Thekkemarakkattil House,  
P.O.Chaliyam, Pin. 673 301. Applicant  
(By Advocate Shri V.R. Ramachandran Nair)

vs.

1. Union of India represented by the Secretary, Ministry of Railways, New Delhi.
2. The General Manager, Southern Railway, Chennai.
3. Divisional Railway Manager, Southern Railway, Palakkad.
4. The Senior Divisional Personnel Officer, Southern Railway, Palghat.

Respondents

(The application having been heard on 24th May 2000  
the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR.A.V.HARIDASAN, VICE CHAIRMAN

After making submissions for quite some time, the learned counsel of the applicant seeks permission to withdraw this Original Application with liberty to take up the matter with the General Manager, Southern Railway. Liberty is

## Notes

Dated 24th May 2000

G. RAMAKRISHNAN  
ADMINISTRATIVE MEMBER

A.V. HARIDASAN  
VICE CHAIRMAN

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